

cooperative industries in the rural areas. The investment required as farmers share would also be large. It is, therefore, requested that the Central Government may revise the policy decision and allow the Farmer Cooperative Sugar Factories of the capacity of 1250 T.D.C. Such decision will go a long way to enable the small and marginal farmers to enter into modern industrial area through cooperative effort.

(iv) Demand for restoring full exemption of import duty on VCM or continue pre-budget import duty of 10 per cent on it to prevent closure of M/s Dharangadhra Chemical Works Ltd., Thiruchendur, Tamil Nadu.

SHRI R. DHANUSKODI ATHITHAN (Thiruchendur): Under Rule 377, I would like to bring the following matter to the notice of the Government for urgent action.

Sir, in my Constituency, in Thiruchendur District, Tamil Nadu, the only major industrial unit, namely, M/s. Dharangadhra Chemical Works Limited, have been wholly depending on the import of Vinyl Chloride Monomer (VCM) - an intermediary raw material - in the manufacture of PVC resin. About a decade ago, this major industrial unit had been forced to become sick and ultimately closed down rendering thousands of workers unemployed and creating lot of other problems in the constituency. However, with the exemption of customs duty and providing other concessions by the Government, this unit was revived and production of PVC resin and other materials has since been in full swing.

In the current budget of 1987-88, the Central Government has withdrawn the concession and also increased the import duty on VCM from 10% to 25%. This increase of import duty to 25% will seriously affect the Unit and it will be extremely difficult for the unit to absorb this increase in duty. It is again feared that the unit under reference is likely to become

sick, ultimately leading to closure and rendering thousands of people out of job.

I would therefore request the Government kindly to restore the full exemption on the import duty on VCM or at least continue the pre-budget position of import duty of 10% on VCM so that the Unit may continue to be a viable one.

(v) Demand for measures to protect villagers and their cattle from tigers escaping from Tiger Project of Sunderbans.

SHRI SANAT KUMAR MANDAL (Joy-nagar): Sunderbans in West Bengal is not only famous for its natural scenic beauty, flora and fauna, but also for its Tiger Project, which is a star attraction for the tourists. Till lately, the tigers from this Forest Reserve have started intruding into the nearby villages like Rajat jublee, Jamespur under Police Station Gosabha, Lahirpur Gram Panchayat after crossing the small stream which lies in between the Reserve Forest and these villages. These marauders have started taking serious toll of cattle in these villages and have killed a number of cows, sheep, goats etc., apart from inflicting injuries on the farmers who tried to offer resistance and protect themselves and their cattle from the tigers' onslaughts. It is unfortunate that no action has been taken by the Tiger Project authorities either to prevent the escape of these tigers from their abode in the forest or protect the villagers. Nor has any compensation been paid to the farmers for the loss of their precious cattle and for the injuries inflicted on them by these ferocious animals. I would request the Project authorities to extend all help and cooperation to these hapless victims of the tigers in this area and win their hearts.

(vi) Demand for immediate action to counter Pakistan's anti-India propaganda

SHRI AZIZ QURESHI (Sana): Pakistan, under the influence and guidance of some

[Sh. Aziz Qureshi]
anti-Indian powers, has been trying to tarnish the image of India and create differences between India and its Arab and Muslim countries. History bears testimony that India, its people and Government have been the sincere friends of Arab and Muslim nations. Its relations particularly with the Kingdom of Saudi Arabia its rulers and people deserve special mention.

12.12 hrs.

[MR. DEPUTY-SPEAKER *in the Chair.*]

Late Pt. Jawaharlal Nehru was extended a historic welcome and was described as 'Prophet of Peace' (Rasool-as-Salam) during his visit of Saudia Arabia. Similarly, our relations with Kuwait, Libya, Egypt and other countries have been very cordial. We have championed their just causes and have fought for them in the world forums.

Pakistan with a sinister motive has launched an ugly and unholy propaganda and publicity campaign to spoil this relationship between us. They are trying to create serious misunderstandings between us just to damage our image.

What is urgently required is the re-assurance from our side to the Arab and Muslim countries that we shall continue to champion and plead their genuine causes and fight their wars in the world forums.

The Ministry of External Affairs through its external publicity division must initiate immediate action to counter this Pakistani propoganda and nip it in the bud, to convince and re-assure our Arab and Muslim friends of our unequivocal support.

(vii) Demand for financial assistance to Tamil Nadu Government to meet the acute scarcity of drinking water in Madras City.

DR. A. KALANIDHI (Madras Central):
The people of Tamil Nadu especially the

residents of Madras City are worst hit by water scarcity. The women folk have to trudge long distances to fetch water. In other places the people have to pay for water. The Veeranam Project has been discarded and this has resulted in acute scarcity of water in Madras City. The Krishna Water Scheme is also in doldrums and it would also cause much havoc in the normal life of the people of Madras City. It is high time that the Government of India should come forward to redress the grievance of people. It should allocate at least Rs. 30 crores to the State Government to enable them to sink borewells and purchase other equipments. The Centre should see that the Krishna Water Scheme is speeded up and take up the matter with Andhra Pradesh Government and Tamil Nadu Government.

12.14 hrs.

FINANCE BILL, 1987

[*English*]

MR. DEPUTY-SPEAKER : We shall now take up Item No.10 - Finance Bill. 15 hours have been allotted for all the three stages of the Finance Bill, 1987. If the House agrees, we may have 12 hours for general discussion, 2 hours for clause-by-clause consideration and 1 hour for Third Reading.

Now, the hon. Prime Minister may move.

12.15 hrs.

[MR. SPEAKER *in the Chair*]

THE PRIME MINISTER (SHRI RAJIV GANDHI): I beg to move:*

"That the Bill to give effect to the financial proposals of the Central Government for the financial year, 1987-88, be taken into consideration".

* Moved with the recommendation of the President.